

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VYVA APPARELS (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 29-04-2024; List of Stakeholders as on Date: 18-06-2024; Name of IP: Bharati Manoj Daga; Process Number: 1; Last 5 digit of registration number: 13070

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	4649348	1	4649348		0	0	NA
2	Liquidation costs incurred till date	1	13124	1	13124		0	0	NA
3	Secured financial creditors	1	817378230.8774 5	1	817026609.47357		0	351621.403880 075	Annexure 3
4	Unsecured financial creditors	0	0	0	0		0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	NA
6	Operational creditors (Employees)	0	0	0	0		0	0	NA
7	Operational creditors (Government Dues)	1	4657419	1	4017516		0	639903	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	21359666.89	1	21350578.25		0	9088.58000000 054	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0		0	0	NA
Total		5	848057788.76745	5	847057175.72357	0	0	1000612.983880 756	